

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-106
IB-648(ND)/2019

IN THE MATTER OF:

Mr. Sudhir Gupta

Vs.

M/s. Edward Keventer (Successors) Pvt. Ltd.

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC Code 2016

Order delivered on 15.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Piyush Singh and Mr. Aditya Parolia, Advocates.

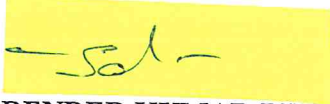
For the Respondent/CD

: Mr. Kartik Nayar, Ms. Meghna Mishra, Mr. Varun Kumar, Mr. Dheeraj P. Deo, Mr. Sumit Malhotra, Advocates.

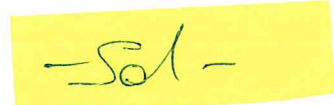
ORDER

Counsels for both the sides are present. Matter stands adjourned for further consideration.

List the matter on 24th December, 2020.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)